

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 202
New IA/3545/ND/2024 in IB/1525/ND/2019

IN THE MATTER OF:

M/s Dynamic Security	...	Applicant
Versus		
Ajit Automotive Services Pvt Ltd	...	Respondent

Under Section 9 of IBC Code, 2016

Order delivered on 18.07.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Aakash Sharma
For the RP/IRP	: Adv. Shashwat Anand, Adv. Deepanshu Badiwal, Mr. Rohit Sehgal (Liquidator)

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA/3545/ND/2024;-

Ld. Counsel for the Applicant as well as Ld. Counsel for the Liquidator is present through VC in IA-3545/2024. List this IA/3545/ND/2024 along with main matter on **25.07.2024**.

-SD-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)